

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).875/2020

CHANDRAPAL ETC.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.11476/2020-EXEMPTION FROM FILING
O.T. and IA No.11475/2020-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 27-01-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Petitioner(s) Mr. Manoj Sharma, Adv.
Mr. Kapil Kaushik, Adv.
Mr. Roopansh Purohit, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected.

Petitioner to surrender within four weeks. On furnishing
the proof of surrender, list the matter immediately before the
Court.

(POULAMI PAUL)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER